

78839

THE HIGH COURT OF KERALA

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Date: 11/09/2018

C5-76595/2018



OFFICIAL MEMORANDUM

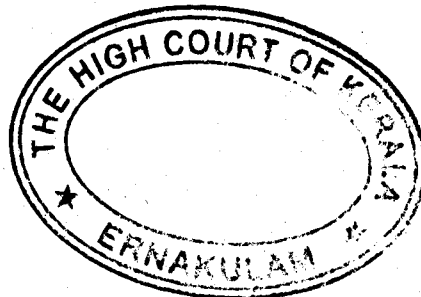
Sub: Filling up of post of Clerk, Driver Grade II, Office Attendant in the Tribunal for Local Self Government Institutions, Thiruvananthapuram-Applications called for-regarding.


Ref: Letter No.526/A1/TLSGIs/2018 dated 29/08/2018 of the Tribunal for Local Self Government Institutions, Thiruvananthapuram.

Copy of the reference cited is forwarded herewith to the undermentioned officers and they are directed to obtain and forward the applications for deputation from willing and eligible candidates working in their respective jurisdiction, subject to the following conditions:

1. Deputation to bodies in the same district will be considered only in exceptional circumstances.
2. Detailed grounds for applying for deputation should be incorporated with proof in support, if any, in all applications.
3. The period of all deputations in the service of the applicant with the bodies therein should be furnished.
4. If PSC ranked list is not available to fill up the resultant direct recruitment vacancy, then applications for deputations need not be forwarded.
5. The District Judge/Chief Judicial Magistrate shall also report as how of the work of the Court will be managed during the period between the date of relief and the date of joining of substitute/fresh hand in the event of deputation.
6. The applications should be accompanied by the Biodata, NOC and statement under Rule 144, Part I KSR, so as to reach this office on or before 17/09/2018.

(By Order)




Beena Devi. K.
Assistant Registrar

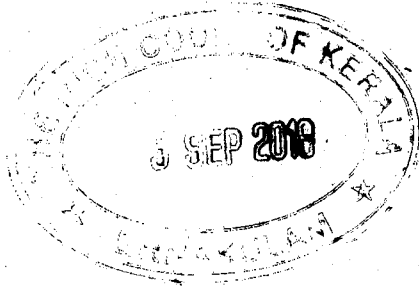
To

All District Judges

All Chief Judicial Magistrate

The IT section, High Court (for publishing in the High Court website)

No. 526/A1/TLSGIs/2018



76595

Office of the Tribunal for
Local Self Government Institutions,
Sreemoolam Buildings,
Court Complex, Vanchiyoor,
Thiruvananthapuram,
Phone: 0471-2478394
e-mail ID: lsgitribunal@gmail.com
Dated: 29.08.2018.

From

Cijimol Kuruvilla,
Tribunal for Local Self Government Institutions,
Thiruvananthapuram.

To

The Registrar (Subordinate Judiciary)
Hon'ble High Court of Kerala,
Ernakulam.

Sir,

Sub:- TLSGIs-Estt- Appointment of Clerk, Driver Grade 11
and Office Attendant on deputation basis – intimated
of- Reg.

Ref:- 1. G.O(Rt)No.2675/2016/LSGD dated 09.09.2016

As per the reference 1st cited, the period of deputation
in respect of one office attendant is going to expire on 04.11.2018.

One post of clerk, and driver Grade 11 are already
existing and also one post of office attendant will be vacant on
the date specified above. All posts are to be filled up by
appointment on deputation basis.

It is requested to take necessary steps to circulate this
intimation among the staff in the Subordinate Judiciary/ Judicial
Department and the application which may be received from the
employees who are willing to be appointed on deputation as Clerk
Driver Grade 11 and Office Attendant in this office may kindly be
forwarded to this office along with the Non Objection Certificate on
or before 10.10.2018.



Thiruvananthapuram
29.08.2018

Yours faithfully,

Cijimol Kuruvilla
Tribunal